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Title: Introduction of the Special Financial Assistance to State of Kerala Bill, 2015.

HON. DEPUTY SPEAKER: Now, the House shall take up Bills for introduction. Item No. 66 – Shri M.K. Raghavan.

SHRI M.K. RAGHAVAN (KOZHIKODE): Sir, I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Kerala for the purpose of development of education, especially for girl child, power, transportation and agriculture.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Kerala for the purpose of development of education, especially for girl child, power, transportation and agriculture."

*The motion was adopted.*

SHRI M.K. RAGHAVAN: I introduce the Bill.